

C.A.No. 5228 OF 2000

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ITEM No.1A.

COURT No. 9

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5228 of 2000@@
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Mgt. of the Goodwill Girls H. School & Anr. Appellants

VERSUS

Smt. J. Mary Susheela & Ors. Respondents

(Heard by Hon'ble Shivaraj V. Patil and Arijit Pasayat,JJ.)

Date : 29/04/2003 This appeal was called on for pronouncement
of judgement today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. P.R. Ramasesh,Adv.
Ms. Vandana Jalan,Adv.

For Respondent(s) Mr. R.S. Hegde,Adv.
for Mr. P.P. Singh,Adv.

Mr. Anil K. Mishra,Adv.
Mr. Sanjay R. Hegde,Adv.
Mr. Satya Mitra,Adv.
for Mr. N. Ganpathy,Adv.

Mr. G.V. Chandrasekhar,Adv.
for Mr. K.R. Nagaraja,Adv.

UPON hearing counsel the Court made the following
O R D E R

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Hon'ble Mr. Justice Arijit Pasayat pronounced the
judgement.

The civil appeal is allowed in terms of the signed
judgement.

No order as to costs.

REPORTABLE.@@
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(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master

(Signed judgement is placed on the file)